GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

RAJYA SABHA

UNSTARRED QUESTION NO. 2525 ANSWERED ON THURSDAY, 10th AUGUST, 2023

COMPLAINTS PENDING WITH THE ELECTION COMMISSION

2525# Shri Rajmani Patel:

Will the Minister of Law and Justice be pleased to state:

- (a) whether it is a fact that Election Commission of India has received complaints against sitting Parliamentarians with allegation of filing false or evasive information in their election affidavits; and
- (b) if so, complete details of complaints pending with the Election Commission with the names of Parliamentarians and their latest status?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL)

(a) and (b): The information is being collected and will be laid on the Table of the House.
